

**PUNJAB VIDHAN SABHA SECRETARIAT**

**TENTATIVE DATE-WISE PROGRAMME OF THE BUSINESS TO BE  
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA DURING  
ITS SITTINGS OF FOURTH SESSION, 2023, TO BE HELD ON  
THE 19<sup>TH</sup> JUNE, 2023 AND 20<sup>TH</sup> JUNE, 2023.**

Monday, the 19<sup>th</sup> June, 2023  
(2.00 P.M.)

i) Obituary References; and

(2.30 P.M.)

ii) Legislative Business

Tuesday, the 20<sup>th</sup> June, 2023  
(10.00 A.M.)

i) Legislative Business; and

ii) Motion under Rule 16 regarding  
adjournment of the House sine-die.

Revised programme, if any, will follow.

**CHANDIGARH :**  
**THE 15<sup>TH</sup> JUNE, 2023.**

**RAM LOK KHATANA,**  
**SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No. 8-LA-2023/ 9535, dated Chandigarh, the 15<sup>th</sup> June, 2023.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Principal Secretary to Hon'ble Chief Minister, Punjab;
4. the Principal Secretary to Hon'ble Governor, Punjab, Chandigarh;
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12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;

13. the Secretaries to all State Legislative Assemblies/Councils in India;
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15. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. the Director, Information and Public Relations, Punjab, Chandigarh;
18. the Incharge, United News of India, Building No. 6, First Floor, Sector 42, Attawa, Chandigarh-160036;
19. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
20. all Press Correspondents stationed at Chandigarh.

  
SUPERINTENDENT,  
for SECRETARY